

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL,  
JABALPUR BENCH  
JABALPUR

Original Application No. 530 of 2006

Jabalpur, this the 31<sup>st</sup> day of July, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman  
Hon'ble Shri A.K. Gaur, Judicial Member

Smt. Budhiya Bai,  
W/o. Late Dulichand Burman,  
Aged about 60 years,  
R/o. C/o. Suresh Prasad Burman,  
Village and Post Muhas,  
Distt. Katni M.P.

Applicant

(By Advocate – Mrs. Gulab Patel on behalf of Shri Deepak Panjwani)

V E R S U S

1. Union of India, through its  
Secretary, Ministry of Finance,  
New Delhi.
2. Chief Commissioner of Income Tax,  
Bhopal, M.P.
3. The Commissioner of Income Tax,  
Rajaswa Bhawan, Jabalpur.
4. Income Tax Officer,  
Administration, Katni, M.P.
5. Income Tax Officer,  
Raipur Chhattisgarh.

Respondents

O R D E R (Oral)

By A.K. Gaur, Judicial Member –

Heard the learned counsel for the applicant.

2. The husband of the applicant Shri Dulichand was appointed on 17.2.1977 as a Chowkidar and was transferred by order dated 16.6.1982 to the office of Additional Commissioner, Income Tax, Range-Jabalpur. Shri Dulichand died on 23.9.2005 after serious

N

2  
 illness. After the death of ~~late~~ Dulichand, the applicant made a representation through her counsel to the respondents to pay her the retiral dues but no heed has been paid by the respondents as yet. Annexure A-4 is such representation. The learned counsel for the applicant has requested that the grievance of the applicant would be ~~redressed~~ <sup>settled</sup> if the competent authority is directed to decide the representation <sup>in</sup> Annexure A-4, dated 16.11.2005. Accordingly, we direct the competent authority to consider and decide the said representation of the applicant dated 16.11.2005 (Annexure A-4) by a reasoned and speaking order within a period of three months from the date of receipt of a copy of this order. Be it noted that we have not expressed any opinion on the merits of the case.

3. In view of the aforesaid observation, the Original Application is disposed of at the admission stage itself.

*A. K. Gaur*  
 (A.K. Gaur)  
 Judicial Member

*G.C. Srivastava*  
 (Dr. G.C. Srivastava)  
 Vice Chairman

"SA"

प्रांतिकन सं. ओ/न्या..... जबलपुर, दि.....  
 प्रतिलिपि दाए दिन:—  
 (1) राविव, उत्तर न्यायालय बार एसोसिएशन, जबलपुर  
 (2) आवेदक श्री/श्रींगती/द्वा..... के काउंसल  
 (3) पर्याप्ती दी/कीदाती/द्वा..... के काउंसल  
 (4) विधायक, केषा, जबलपुर न्यायालय  
 सूचना एवं आवश्यक कार्यवाही हेतु

*D. Patel, P. B. J. B.*  
*Res. X. 145*  
*C. W. 244*  
*P. D. M.*

*7/8/06*  
*11/8/06*